

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH **PHYSICAL HEARING**

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sengodan & 2 Ors
Vs
Cenney Hotels Pvt Ltd & 2 Ors

MAIN PETITION NUMBER : TCP/133/2016

(IA/MA) APPLICATION NUMBERS

IA/133(CHE)/2023; IA/258/2018

1. V. Venkatesh Salan for Petitioner
in TCP 133/2016.
A. Muthukrishnan
1st Petitioner
V. Inchari 2nd Petitioner.
Report in
TCP 129/2016.

204 TCP/133/2016
IA/133(CHE)/2023
IA/258/2018

ORDER

TCP/133/2016

Present: Mr. V.Venkadasalam, Ld. Counsel for Petitioner.
Mr. Venkatesh, Petitioner No.1.
Ms. Indrani, Petitioner No.2.

We have heard the Petitioners Mr.S.Venkatesh and Ms.V.Indrani in TCP/133/2016.

The Petitioners submit that they have been running the Hotel since the year 1998, which has 71 rooms. There are properties which also belong to Company. They have 69% shareholding in the Company. The Respondents Mr.P.Sengodan, Ms.N.S.Palaniammal and Mr.S.Rajesh are the parents and brother of Petitioner No.1. Mr. Rajesh is based in Chennai. He is a Doctor by profession and his wife runs a Hospital in the name of Savitha Medical College.

The Petitioners submit that they are willing to offer exit to the Respondents on a fair value of the share held by the Respondents. They submit that in the present case no valuer has been appointed till date.

Ld. Counsel Mr. Sandeep Kumar Ambalavanan who had appeared for the Respondents had submitted that Respondent No.2 and 3 are the old persons and they cannot appear physically, however, Respondent No.4 represents both of them.

Despite instructions to Ld. Counsel Mr. Sandeep Kumar Ambalavanan to appear at 2.30 PM, he is not present.

Let Respondents take a decision as to the proposal given by the Petitioners and communicate to this Tribunal within 15 days from today.

List the Petition and the IAs on **28.08.2024** for response / hearing.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)